

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2016

Dated: 1st February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Ltd.

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shri Venkatesh
Mr. Sandeep Rajpurohit
Mr. Samarth Kashyap
Mr. Vikas Maini
Mr. Samarth Kashyap

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Samarth Choudhary for R-1

Mr. Pradeep Misra
Mr. Shashank Pandit for R-2

Mr. Mohit Mudgal
h/f Mr. R. B. Sharma for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **11-3-2019**.

**(S. D. Dubey)
Technical Member**

tpd/vg

**(Justice Manjula Chellur)
Chairperson**